GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 2404 TO BE ANSWERED ON 21/03/2025

PAYMENT STATUS OF PM-KISAN INSTALLMENT

2404. SHRI BRIJ LAL:

SHRI MADAN RATHORE: SMT. KIRAN CHOUDHRY: SHRI RYAGA KRISHNAIAH: SHRI MAYANKBHAI JAYDEVBHAI NAYAK: SMT. REKHA SHARMA: SHRI BABURAM NISHAD: SHRI NARHARI AMIN: SMT. MAYA NAROLIYA:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

(a) the number of farmers who have been benefited from the 19th installment of Pradhan Mantri Kisan Samman Nidhi (PM-KISAN);

(b) the impact of PM-KISAN on small and marginal farmers' income levels;

(c) the manner in which the farmers can check their beneficiary status and installment payment details; and

(d) the manner in which Government is addressing issues related to Aadhaar verification and payment delays?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr. in 19 installments since inception. 19th installment of PM-Kisan scheme was released on 24th February, 2025 and more than 9.8 crore farmers received the benefits amounting to over Rs. 22,000 Crore.

As per International Food Policy Research Institute (IFPRI) study conducted in 2019, funds disbursed under the PM-KISAN have acted as a catalyst in rural economic growth, aided in alleviating

the credit constraints of farmers, and increased investments in agricultural inputs. Further, the scheme has enhanced farmers' risk-taking capacity, leading them to undertake riskier but comparatively productive investments. The funds received by recipients under PM-KISAN are not only helping them with their agricultural needs, but it is also catering to their other incidental expenses such as education, medical, marriage, etc. These are the indicators of the positive impact of the scheme on the farmers of the country. PM KISAN has truly been a game changer for the farming community of our country.

(c): A dedicated 'Farmers Corner' has been provided on the PM-KISAN portal where a number of facilities have been provided to farmers including checking their beneficiary status and instalment payment details. There is an additonal functionality i.e. Know Your Status, provided on the portal for the farmers to check their eligibility and payment status. Farmers can also visit their local Common Service Center where they can get their beneficiary status and instalment payment details checked. Further, considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi. So far, over 91 lakh queries of more than 52 lakh farmers have been addressed.

(d): Benefits of the scheme are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode, based on the verified data received from the States/UTs on the PM-KISAN portal. Under the Scheme, land seeding, Aadhaar based payment, and e-KYC have been made mandatory to ensure that the benefits are transferred only to eligible beneficiaries and in minimum time. Further, the PM-KISAN portal has been integrated with UIDAI, PFMS, and Income Tax Department to enhance the speed and efficiency of data validation so that the benefit payment can be transferred without delay. The Government has also taken services of State Governments, Banks including India Post Payment Bank, and Common Service Centers (CSCs) to ensure that the farmers complete their Aadhaar seeding.
